

National Company Law Tribunal

Allahabad Bench

CP NO. 07/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Information Technology (India) Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Avanesh Kumar Singh	Advocate	Prosecution	A.K. Singh
2.	Mohd. Akram	Advocate	R-2	
3	SHIVENDRA BAHADUR	CGSC	ASG	Shivendra

CP No. 07/2013

The present case is received as a transferred case from the Hon'ble Principal Bench, NCLT, New Delhi.

In the present matter, the Union of India through Serious Fraud Investigation Office is one of the Respondent. Sri Avanesh Kumar Singh appears for the office of the Serious Fraud Investigation and request to engage some of counsel.

Since, the present matter is received as a transferred case from the Principal Bench. Hence, the Registry of this Tribunal was directed to issue a fresh notice to the all concern, the same was complied with by notice dated 29.12.2017. However, in response thereto only the office of Serious Fraud Investigation Office is present today and further Respondent No.2 Anil Roy is also represented through his counsel Md. Akram. However, in respect of other respondent proof of service is still awaited. Therefore, the Registry is directed to issue a fresh reminder.

Today, as the Central Govt. Standing Counsel Sri Shivendra Bahadur is present today in some other cases. He is requested to receive such notice on behalf of Serious Fraud Investigation Office. Further, the Department to complete formality by making formal request with the office of learned ASG for nomination of counsel to represent the Union of India/Serious Fraud

Investigation office before this court. He may consider such request and may nominate CGSC preferably Sri Shivendra Bahadur in the matter.

Meanwhile, the petitioner in the present matter is directed to serve a complete set of pleadings to the learned CGSC through office of the ASG, Allahabad.

The matter to be listed on 9th March, 2018.

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member(Judicial)